

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

1. C.A.(CAA)/225/MB/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.09.2022**

NAME OF THE PARTIES: OBEROI CONSTRUCTIONS LIMITED.

SECTION 230(1) OF COMPANIES ACT, 2013

ORDER

Mr. Hemant Sethi, counsel for the Applicant and Ms. Rupa Sutar,
Representative of Regional Director (W.R) MCA are present through virtual
hearing.

List this matter on **29.09.2022** for physical hearing.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)